

Welfare Measures in Andaman Islands

982. Dr. Ram Subhag Singh: Will the Minister of Labour and Employment be pleased to state:

(a) whether various Departments and/or industrial and commercial undertakings of the Andamans Administration which employ a large number of workers, have introduced any labour welfare measures or schemes during the Second Five Year Plan period;

(b) if so, the amount provided for such schemes and actual expenditure incurred so far;

(c) whether the local administration has prepared or contemplates preparation of any such schemes for the Third Five Year Plan period; and

(d) if so, what are those schemes or measures?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) A sum of Rs. 27,000/- has been included in the budget estimates for the year 1960-61. Expenditure incurred so far is Nil.

(c) Yes.

(d) Third Five Year Plan Schemes have not yet been finalised.

Emporium for Cottage Industries in Calcutta

983. { **Shri Subodh Hansda:**
Shri Nek Ram Negi:
Shri R. C. Majhi:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to set up an emporium for Cottage Industries in Calcutta;

(b) whether this has been finalised; and

(c) if so, when will it be set up and at what place?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). The State Government of West Bengal propose to set up an Emporium for Cottage and Small Scale Industries at 71, Lindsay Street, Calcutta, in September 1960.

India Electric Works Ltd.

984. { **Shri Muhammed Elias:**
Shri Anurobindo Ghosal:
Shri Indrajit Gupta:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that due to bad management the "India Electric Works Ltd." is going to be liquidated;

(b) whether the Government of West Bengal has requested to the Government of India to take over the factory; and

(c) if so, the action taken by Government?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). In June, 1960 representations were received from the India Electric Works Employees' Association and the Government of West Bengal regarding the mis-management in India Electric Works Ltd., Calcutta and recommending that the management should be taken over by the Central Government under the provisions of the Industries (Development and Regulation) Act, 1951. A Committee was appointed as provided under the Act to investigate into the circumstances of the case. As a result of the enquiry made by the Committee, the management of the Company was taken over by the Central Government from the 11th July, 1960.

Heavy Electricals (P) Ltd.

985. Shri Parulekar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that prices of machinery supplied to Heavy Electricals Private Ltd., by British Companies are nearly 100 per cent. higher